

[English]

Constitution of Board for Samachar Bharati

3831. SHRI SURESH KURUP : Will the Minister OF INFORMATION AND BROADCASTING be pleased to State :

(a) whether Government are aware of the fact that Samachar Bharati has been functioning without a Board for the last two months; and

(b) the steps Government propose to take to constitute a new Board ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) It is learnt that seven out of eleven Directors of Samachar Bharati have resigned from the Board of Directors till date. The remaining members constitute a valid board under the law.

(b) Does not arise.

[Translation]

Allotment of DDA Flats to D.G.H.S. in Paschim Vihar

3832. SHRI LALA RAM KEN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether DDA has allotted four MIG flats in A-Block Paschim Vihar on the demand of Director General Health Services, for opening a CGHS dispensary at Paschim Vihar, New Delhi; and

(b) whether the possession of these flats has been handed over to DGHS, if so, the data thereof and if not, the reasons therefor and the time by which this possession is likely to be given ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) In 1983 it was decided to allot three flats in Paschim Puri in

A-3 Block to C.G.H.S. dispensary on completion.

(b) The flats have become ready for occupation only now and are being handed over to the CGHS.

Abolition of Contract System in FCI Godowns

3833. SHRI KAMLA PRASAD RAWAT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether contract system has been abolished in some of the Godowns of Food Corporation of India;

(b) whether Government propose to abolish contract system in Barabanki (U.P.) godowns of FCI; and

(c) if not, the reasons for not abolishing contract system so far ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) and (c). On a writ petition filed by the FCI workers' Union, the Supreme Court of India has recently issued directives to the State Governments including U.P. to form committees under the Contract Labour (Regulation and Abolition) Act 1970, to enquire whether contract labour in FCI should be abolished, and to take action on the report of their committees.

Allotment of Land to Educational Institutions

3834. SHRI KRISHNA PRATAP SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the educational institutions/ societies whose names were recommended to the Ministry by the Delhi Administration for allotment of land to run schools during 1982 and 1983;

(b) whether any one of them has been allotted land so far and if so, the names thereof; and

(c) the names of those, out of them, which have not been allotted land indicating the reasons therefor and the time by which land will be allotted to these institutions/societies ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (c). The relevant information is being collected will be laid on the Table of the House.

[English]

Decline in prices of foodgrains and increase in prices of other goods

3835. SHRI DINESH SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the prices of foodgrains have declined recently while the prices of other goods have increased considerably in the country ; and

(b) if so, steps Government propose to take to help the farmers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Monthly average Index Numbers of wholesale prices of foodgrains increased by 5.3 percent, of manufactured products by 2.9 percent and of all commodities by 3.5 percent in July, 1985 (Upto 20.7.1985) over those in April, 1985. The monthly average index of non-food articles, however, declined during the same period by 3.5 percent.

(b) Does not arise.

Propaganda about quality of Indian wheat

3836. SHRI BHOLA NATH SEN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have information about the adverse propaganda, about the quality of Indian wheat engineered in the world market by some established wheat exports ;

(b) if so, the details thereof ;

(c) the steps taken/proposed to contradict such propaganda and to gain the confidence of the foreign buyers ; and

(d) reaction of the wheat exporting countries to India's efforts to export wheat ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (d). Government have no information about any adverse propaganda against Indian wheat in the world market by established wheat exporters.

Memorandum submitted by FCI SC/ST Employees Association

3837. SHRI GANGA RAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the representatives of the Food Corporation of India Scheduled Castes/Scheduled Tribes Employees Association had a meeting with him on 8 April, 1985 and submitted a memorandum ;

(b) if so, the grievances or points discussed in the meeting ; and

(c) the steps taken to redress the grievances of the FCI/ST Employees Association ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes Sir.

(b) The main grievance related to backlog of posts reserved for SCs/STs in the Zonals/Regional Offices of Food Corporation of India. The representatives of the Association also mentioned